

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) and (b) Yes, Sir. Number of passengers who travelled during 2011-12 was 8,306 millions (Provisional) as compared to 7,651 millions during 2010-11 registering an increase of 655 millions (8.56%).

(c) and (d) Yes, Sir. During 2011-12, Passenger revenue was Rs. 28,267.90 crores (approx) as compared to Rs. 25,792.63 crores during 2010-11.

**Leasing out vacant/unused railway land**

4161. DR. JANARDHAN WAGHMARE:

SHRI N. K. SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) the total area of vacant/unused land in the country under Railways, zone-wise;

(b) whether it is a fact that Railways propose to give such land on lease;

(c) if so, the details thereof including the criteria adopted/eligibility conditions laid down for the applicants for such lease;

(d) the details of such land given on lease during last three years and revenue earned therefrom, zone-wise; and

(e) the details of other steps being taken by Railways for commercial utilisation of such vacant/unused land?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (e) Indian Railways have approx 10.65 lakh acres of land. About 90% of this land is under railways operational and allied usages. The total vacant railway land at present is about 1.13 lakh acre. Zone-wise details of vacant land are as shown below:

Railway	Vacant land (in acres)
1	2
Central	6188
Eastern	3792
East Central	8620
East Coast	4707
Northern	9489

1	2
North Central	1079
North Eastern	14352
Northeast Frontier	11718
North Western	5953
Southern	5673
South Central	5557
South Eastern	4467
Southeast Central	9659
South Western	2255
Western	17970
West Central	1458
TOTAL	112937

The vacant land is mostly in the form of a narrow strips along track and is also essential for servicing and maintenance of track and other infrastructure. The vacant railway land is utilized for execution of various infrastructural projects for meeting future growth needs of Railways and include projects like doubling, traffic facilities, Rail Coach and Component factories, etc. The vacant land, which is not required by Railways for its immediate operational needs, is utilized for commercial development, wherever feasible, in order to mobilize additional financial resources through Rail Land Development Authority, set up through the Railway (Amendment) Act, 2005 to undertake commercial development of that vacant railway land/air space subject to extant rules/instructions governing such use, as amended from time to time. Earnings from leasing/licensing of land for last three years are as under:

*Earnings from Land (figures in crore of Rs.)*

Sl.No.	Railway	2009-10	2010-11	2011-12
1	2	3	4	5
1	Central	25.43	41.97	37.23
2	Eastern	19.42	19.00	27.80

1	2	3	4	5
3	East Central	16.54	26.97	33.04
4	East Coast	29.06	30.14	23.58
5	Northern	133.86	196.51	204.61
6	North Central	39.26	21.79	25.45
7	North Eastern	16.28	32.45	27.24
8	Northeast Frontier	27.17	11.15	22.78
9	North Western	55.57	35.53	69.77
10	Southern	77.7	84.30	374.97
11	South Central	33.46	49.86	47.43
12	South Eastern	33.43	42.36	74.80
13	Southeast Central	15.56	16.64	22.85
14	South Western	47.62	50.92	34.15
15	Western	46.42	51.39	55.96
16	West Central	30.36	21.40	23.45
17	Metro	0	0	0.00
TOTAL		649.14	732.38	1105.12

#### **Railway schools**

4768. SHRI NATUJI HALAJI THAKOR:

SHRI NAND KUMAR SAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of schools being run by Railways at present, State-wise;
- (b) the criteria fixed for setting up of schools by Railways;
- (c) the details of sanctioned/actual strength of teaching and non-teaching staff in these schools, as on date; and
- (d) the steps taken/being taken to fill up the vacant posts and to improve the quality of education being imparted in these schools?